

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

15

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06/12/2019

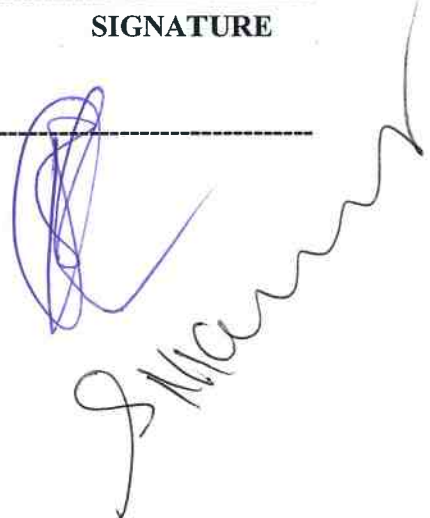
PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/120/2016
NAME OF THE PETITIONER(S) : S.K. Ganesan & 6 others
NAME OF THE RESPONDENT(S) : M/s Eswar Rubber Products Private Limited & 8 others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1) for KSR KCO.
Dr. K.S. Ravichandran P.C.S } for
S. Manjula Devi Adv. } Petitioners 1 to 4
M.K. Preeten Adv. }
C. Hanishah, Adv. }



RANGHASAYEE
FOR ANANT MERATHIA

FOR
PETITIONER 5,6

Ranghasayee.

3) CIBL VISWANU

COUNSEL FOR
RESPONDENTS



ORDER

On having both the parties submitted that settlement is likely to happen, at their request, list this matter on 16.12.2019 for reporting settlement on the next date of hearing.

-Sd-

(S. VIJAYARAGHAVAN)
Member (Technical)

-Sd-

(B. S.V. PRAKASH KUMAR)
Member (Judicial)